NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

7.C.P No. 277/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: Armed Forces Ex-Officer Multi Services Co-Op Society Ltd.

V/s. Transparent Energy Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	NISHITADSDUZA		Ho'songa
2	V p vale	Respondent Boly P. Petit	War

ORDER

TCP No. 277/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner, having shown that the Form has been filed before NCLT on 09.06.2017 and notice being served upon the Corporate Debtor, list this matter for hearing on 10.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)